

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-9113 - JK (LD) of 2026

DATED:- 24 - 07 - 2026

Sanction is hereby accorded to the appointment of Smt.Geetu Bangotra. Chief Education Officer, Reasi as Officer In charge (OIC) Litigation in case bearing O.A. No. 1207/2024 titled Anjani Bala Vs UT of J&K and others including contempt petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner Secretary to Government

Dated: 24.07.2026

No:-LAW-OIC/7/2026

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary
11. Private Secretary to Commissioner Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer



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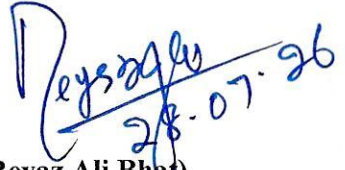
CORRIGENDUM

Subject:- Corrigendum to Government Order No. 9113 - JK (LD) of 2026 dated 24.07.2026

Please read “WP(C)...../2026 titled UT of JK & Ors V/s Anjani Bala” instead of “O.A. No. 1207/2024 titled Anjani Bala V/s UT of J&K and others”, appearing in Government Order No. 9113 - JK (LD) of 2026 dated 24.07.2026 issued vide endorsement no. LAW-OIC/7/2026 dated 24.07.2026.

By Order.

No:- LAW-OIC/7/2026


(Reyaz Ali Bhat)

Deputy Legal Remembrancer.

 Dated:- 28 - 07 - 2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
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